

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "A", MUMBAI

BEFORE SHRI AMARJIT SINGH (ACCOUNTANT MEMBER) &
SMT. KAVITHA RAJAGOPAL (JUDICIAL MEMBER)

ITA Nos. 1266 & 1267/AHD/2015
(Assessment years : 2004-05 & 2005-06)

Assistant Commissioner of Income-tax, Vapi Circle, Vapi Room No.303, Shivam Commercial Complex, N.H. No.8, Vapi-396 195	vs	M/s Agarwal Metals and Alloys Survey No.106/2, Village-Kala Silvassa, Dadra and Nagar Haveli PAN : AAFA7544D
APPELLANT		RESPONDENT

C.O. Nos. 116 & 117/Mum/2015
(Arising out of ITAs No. 1266 & 1267/MUM/2015)
(Assessment years : 2004-05 & 2005-06)

M/s Agarwal Metals and Alloys Survey No.106/2, Village-Kala Silvassa, Dadra and Nagar Haveli PAN : AAFA7544D	vs	Assistant Commissioner of Income-tax, Vapi Circle, Vapi Room No.303, Shivam Commercial Complex, N.H. No.8, Vapi-396 195
CROSS OBJECTOR		RESPONDENT

Assessee represented by	Shri S.B. Garg & Shri Sachin Kumar
Department represented by	Shri Tejinder Pal Singh (DR)

Date of hearing	27/05/2022
Date of pronouncement	06/07/2022

ORDER

Per Kavitha Rajagopal (JM):

These appeals have been filed by the Revenue as against the orders of Ld.CIT(A) both dated 17/03/2015 for assessment years 2004-05 and 2005-06.